GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 1759

TO BE ANSWERED ON THE 06TH MARCH, 2018/ PHALGUNA 15, 1939 (SAKA)

ROHINGYA REFUGEES

1759. SHRI ASHWINI KUMAR: SHRIMATI PRATYUSHA RAJESHWARI SINGH: SHRIMATI RANJANBEN BHATT:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of Rohingya refugees reported to have entered into and are staying in the country;

(b) the measures taken to deal with the crisis and also to deport the said refugees;

(c) whether Rohingyas have submitted any demands for their return to Myanmar;

(d) if so, the details thereof and the reaction of the Government thereto;

(e) whether there are reports that Rohingya refugees are involved in any antinational activities in the country; and

(f) if so, the details of such incidents reported and the reaction of the Government thereto?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU)

(a): The entry of illegal migrants is clandestine and surreptitious and therefore accurate figures are not available on the number of such illegal migrants.

(b): Detection and deportation of illegal immigrants is a continuous process. All States/UT Administrations have been advised to sensitize the law enforcement agencies for taking prompt steps in identifying the illegal migrants and taking action against them as per law.

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(c): No, Madam

(d): Does not arise

(e) & (f): As per information available, some Rohingyas have been noticed indulging in illegal activities like procuring fake/ fabricated Indian identity documents and human trafficking. Therefore, infiltration of illegal Rohingya migrants besides being burden on the limited resources of the country also aggravates the security challenges posed to the country.

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